

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1998 of 2020

Sanjay Kumar & Ors. Petitioners
Versus
State of Jharkhand & Ors. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. Amar Kumar Sinha, Advocate
For the State : Mr. Munna Lal Yadav, S.C. (L&C)-III
For the NHA I : Mr. Amrit Raj Kisku, Advocate

04/14.09.2020 The present writ petition is taken up today through Video conferencing.

Learned counsel for the petitioners prays for and is allowed one week's time to file copy of the order dated 20th July, 2017 passed in W.P.(C) No.4136 of 2017 and W.P.(C) No.4166 of 2017.

Put up this case after one week under the appropriate heading.

(Rajesh Shankar, J.)

Rohit